

(b) if so, what action is being taken to induct the three phase traction motors in the present diesel and electric locos ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) Yes, Sir.

(b) (i) Induction of 3-phase traction motors in the present diesel and electric locomotives is not feasible on techno-economic considerations.

(ii) A new design of electric loco motive with 3-phase traction motors is proposed to be imported along with technology transfer, for future manufacture in the country.

(iii) On diesel locomotives, 3-phase technology is proposed to be introduced first on 2200 horse power Metre Gauge locomotives, for which a tender has been floated. This technology has not yet been established on very high horse powerful diesel locomotives.

Supply of Fertilizers to Uttar Pradesh

1871. KUMARI ALIA : Will the Minister of AGRICULTURE be pleased to state :

(a) the details of the quantity and quality of fertilizers supplied to Uttar Pradesh during the last three years, year-wise ;

(b) whether the supply of such fertilizers to the Faizabad District has been far below the demand during the above period ;

(c) if so, the reasons therefor ; and

(d) the steps being contemplated by Government to meet the fertilizers requirement of the State and Faizabad District particularly during 1990-91 and 1991-92 ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR) :

(a) The quantity of fertilisers made available and the actual consumption of fertilisers in Uttar Pradesh during the last three years is given below :

(Lakh tonnes)

Year	Season	Quantity of fertilizers nutrients made available	Consumption of fertilizer nutrients
1987-88	Kharif	13.90	5.12
	Rabi	18.58	10.85
1988-89	Kharif	16.17	8.76
	Rabi	18.94	12.60
1989-90	Kharif	14.51	7.93 (Estt.)
	Rabi	19.35	12.99 (Estt.)

The quality of fertilizers supplied was found to be generally satisfactory.

(b) No, Sir. This availability of fertilizer in Faizabad District has been more than the consumption during the last three years as under :

(lakh tonnes N+P+K)

Year	Season	Availability	Consumption
1987-88	Kharif	0.22	0.19
	Rabi	0.37	0.23
1988-89	Kharif	0.31	0.23
	Rabi	0.46	0.29
1989-90	Kharif	0.52	0.22 (Estt.)
	Rabi	0.52	0.39 (Estt.)

(c) and (d). Do not arise.

**Out of Court Settlement of Cases
Relating to payment of DDA Plots
purchased by Bidders**

1872. SHRI DHULESHWAR MEENA : Will the Minister of URBAN DEVELOPMENT be pleased to refer to the reply to Unstarred Question 3327 given in the Rajya Sabha on 11th August 1989 and state :

(a) whether it is a fact that Government have given direction to the DDA for out of Court settlement of cases where the payment has been deposited with regard to the non commercial plots purchased by the bidders in auctions ;

(b) what are the details of directives sent to the DDA by the Ministry of Urban Development in this regard and the time allowed to the DDA to settle the cases ; and

(c) whether it is also a fact that in spite of these directives, the DDA has not taken any step to settle disputed cases where the payment has been paid fully and if so, what are the reasons therefor and by when these cases are likely to be settled out of Court so as to avoid litigation ?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURA-SOLI MARAN) : (a) No direction

under the Delhi Development Act has been given in any such case.

(b) and (c) Do not arise in view of reply to Part (a) above.

**Creation of posts of Senior
administrative grade posts**

1873 DR RATNAKAR PANDEY: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the works involving outlay of more than 200/- crores have been approved for the current year as also the next year in the Railways, if so, whether it is also a fact that no senior administrative grade posts are being created for the above mentioned works; and

(b) whether it is a fact that work charged post of FA and CAO, Northern Railway has been transferred to Western Railway for about a year ago against the norms/rules in this regard; if so, what are the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) Yes, Sir, an outlay of Rs. 371 crores has been approved for new line works in the year 1990-91 Senior administrative grade posts have been provided for